

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **13.07.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

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In the Court of Hon'ble Mr. Justice Yogesh Khanna, the Officiating Chairperson

Note: No Mention will be permitted without prior consent of the other side.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026 For Urgent Listing IA No. 739/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
2.	Comp App (AT) (CH) (Ins) No. 263/2026 For Urgent Listing IA No. 741/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026	Pragya Jhunjunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Mr. Edward James R1

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in